

KOSAS INDUSTRIES PRIVATE LIMITED
Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (CIRP Process) Regulations, 2016
LIST OF SECURED FINANCIAL CREDITORS

Sr. No.	Category of Stakeholders	Summary of Claims received		Summary of Claims admitted	Amount of contingent claims	Amount of claims rejected	Amount of claims under verification
		Name of stakeholder	Amount (Rs.)	Amount (Rs.)			
1	Secured Financial Creditors	State Bank of India, Ahmedabad	1,52,32,20,645	1,52,32,20,645	NIL	NIL	NIL
		Total	1,52,32,20,645	1,52,32,20,645	NIL	NIL	NIL